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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 201/16	TP 192/17	Hearing	391 / 394	AirWatch Technologies India Pvt. Ltd.

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER SIGNATURE

REPRESENTATION TO WHOM

C-P-AYAPPA
PE
98450 28269
Vasoorth Kumar

Counsel for petitioner is present. He has filed affidavit of the authorised signatory of the petitioner company. He has also filed Auditor certificate regarding accounting treatment. He has filed annual report, Profit and Loss account for the financial year ending 31.03.2016. Last time, Standing Counsel for ROC and RD was present. Assistant from OL office is present.

Heard the counsel for petitioner.

Orders reserved. He is further directed to file synopsis in the Registry.

MEMBER (T)

MEMBER (J)